

**IN THE INCOME TAX APPELLATE TRIBUNAL
AGRA BENCH 'DB': AGRA
(Through Video Conferencing)**

**BEFORE,
SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER
AND
SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER**

**ITA No.87/AGR/2022
(ASSESSMENT YEAR 2017-18)**

J. M. Footware Exports Private Limited C-39, Industrial Area Site-C, Sikandra Agra-282 007 PAN-AABCJ 7677A	Vs.	Pr.CIT-1 Agra
(Appellant)		(Respondent)

Appellant by	None
Respondent by	Sh. Surendra Pal, CIT-DR

Date of Hearing	17/07/2023
Date of Pronouncement	20/07/2023

ORDER

PER YOGESH KUMAR U.S., JM:

This appeal by Assessee is filed against the order of Learned Commissioner of Income Tax-1, Agar ["Ld. CIT", for short], dated 31/03/2022 for Assessment Year 2017-18.

2. At the time of hearing, no one was present on behalf of the assessee, but a letter dated 14.07.2023 was filed by the assessee expressing the desire to withdraw the present appeal and dismissed the same as withdrawn.

3. The Ld. Sr. DR for Revenue expressed no objection against withdrawal of the appeal by the assessee.

4. In view of the foregoing; this appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in open Court on 20th July, 2023

Sd/-

(SHAMIM YAHYA)
ACCOUNTANT MEMBER

Sd/-

(YOGESH KUMAR U.S.)
JUDICIAL MEMBER

Dated: 20/07/2023

Pk/R.N, Sr ps

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, AGRA

